COURT-II

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal Nos. 130, 112 & 136 of 2014

Dated : 1st October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the Matter of:

Appeal No.130 of 2014

M/s Century Pulp & Paper ... Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission ... Respondent(s)

Appeal No.112 of 2014

India Glycols Ltd. ... Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Ms. Gargi Bhatta Bharali
Counsel for the Respondent(s): Mr. Buddy A Ranganadhan

Appeal No.136 of 2014 & IA No. 236 of 2014

M/s Birla Tyres Kesoram Industries ... Appellant(s)
Versus
Uttarakhand Renewable Energy Development & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Prashanto Chandra Sen
Ms. Raj Kumari Banger
Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1
Mr. Buddy A Ranganadhan for R-2

ORDER

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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